GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1086

TO BE ANSWERED ON MONDAY, JULY 26, 2021 / SRAVANA 04, 1943 (SAKA)

'STUDY ON UTILISATION/BENEFITS OF SPECIAL PACKAGES'

1086: SHRI KAUSHALENDRA KUMAR:

Will the Minister of **FINANCE** be pleased to state:

- a) the details of total special packages announced so far during Covid period along with the details of their distribution; and
- b) the details of the results of those special packages as the Government must have made any study on utilization and benefits of these packages?

ANSWER MINISTER OF STATE (FINANCE) (SHRI PANKAJ CHAUDHARY)

(a) and (b): The Government had announced a relief package under the Pradhan Mantri Garib Kalyan Package (PMGKP) on 26.03.2020 which included schemes for the welfare of the poor in their struggle against COVID-19. Further, Atmanirbhar Bharat Packages 1.0, 2.0, and 3.0 were announced on 13th - 17th May, 2020, 12th October, 2020 & 12th November 2020 respectively to fight COVID-19 and to make the country self-reliant. These, including other measures announced by RBI, involved a total amount of Rs.29,87,641 crores. Besides, a Rs. 6.28 lakh crore COVID stimulus package was also announced on 28.06.2021. Under Atmanirbhar Bharat, the scheme of free distribution of foodgrains was extended to migrants also. The details of these measures are at **Annexure-I.**

In view of the second wave of COVID-19, the schemes of free distribution of foodgrain were re-launched from May, 2021 and will be in operation till November, 2021. While schemes announced under PMGKP were welfare schemes meant to support poor during the pandemic, the schemes/programmes announced under Atmanirbhar Bharat Packages are mostly long terms measures whose outcomes will be visible in due course. Statements indicating State-wise details of beneficiaries under PMGKP and welfare schemes under Atmanirbhar Bharat are at **Annexure-II** (a) and **Annexure-II** (b).

Statement referred to in reply to parts (a) & (b) of LSUSQ No.1086 for answer on 26.07.2021

Details of PMGKY announced on 26.3.2020

- Insurance scheme for health workers fighting COVID-19 in Government Hospitals and Health Care Centres was launched w.e.f. 30.03.2020 to provide comprehensive personal accident cover of Rs. 50 lakh to around 22.12 lakh public healthcare providers, including community health workers, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this. On account of the unprecedented situation, private hospital staff/retired/volunteer/ local urban bodies/contract/daily wage/ ad-hoc/outsourced staff requisitioned by States/ Central hospitals/autonomous hospitals of Central/States/UTs, AIIMS & INIs/ hospitals of Central Ministries, drafted for COVID19 related responsibilities, were also covered under the scheme.
- II. **PM Garib Kalyan Ann Yojana-** Additional allocation of food grain free of cost @ 5 kg per person per month was provided to all beneficiaries covered under the targeted public distribution system (Antryodaya Anna Yojana & Priority Households), including those covered under Direct Benefit Transfer (DBT). Further, Pulses according to regional preferences @ 1 kg per family were provided for three months, free of cost. The scheme was extended till November, 2020.
- III. **Benefit to farmers:** The first installment of Rs 2,000 due in 2020-21 was front-loaded and paid in April 2020 itself under the PM KISAN Yojana, covering about 8.7 crore farmers

IV. Cash transfers-

- a) **Help to Poor:** A total of 20.40 crores (approx) Pradhan Mantri Jan Dhan Yojana (PMJDY) women account-holders were given an ex-gratia of Rs. 500 per month for three months.
- b) **Gas cylinders:** Free LPG cylinders to 8 crore beneficiaries of Pradhan Mantri Ujjwala Yojana (PMUY) was provided under PMGKP w.e.f. 01.04.2020 with a budgetary support of 13,000 crore. Cash advances for buying the cylinders were transferred to the bank account of the beneficiaries. The scheme was extended till September 30, 2020 for those beneficiaries who have been credited with the advance for buying refills, but have not been able to buy the free cylinders till 30.06.2020.
- c) Help to low wage earners in organized sectors: Wage-earners, earning below Rs.15,000 per month, in businesses having less than 100 workers, were provided Twenty four (24) percent of the monthly wages into their PF accounts, for three months to prevent disruption in their employment. The scheme was extended for another three months, i.e., till August 2020.
- d) Support for senior citizens (above 60 years), widows and divyang: An amount of Rs.1000/- to around 3 crore aged widows and people in Divyang category was provided.
- V. MNREGA- Wages were increased by Rs. 20 with effect from 1 April, 2020. This wage increase provided an additional Rs. 2,000 benefit annually to a worker and to approximately 13.62 crore families.
- VI. **Self-Help groups:** Limit of collateral free lending was increased from Rs. 10 lakh to Rs. 20 lakh for women organized through 63 lakh Self Help Groups (SHGs).

VII. Other components of PM Garib Kalyan package:

- (a) **Organized sector:** Employees' Provident Fund Regulations was amended to include Pandemic as the reason to allow non-refundable advance of 75 percent of the amount or three months of the wages, whichever is lower, from their accounts.
- (b) **Building and Other Construction Workers Welfare Fund:** Welfare Fund for Building and Other Constructions Workers was created under a Central Government Act. There are around 3.5 Crore registered workers in the Fund. State Governments were directed to utilise this fund to provide assistance and support to these workers to protect them against economic disruptions.
- (c) **District Mineral Fund:** The State Government were asked to utilise the funds available under District Mineral Fund (DMF) for supplementing and augmenting facilities of medical

testing, screening and other requirements in connection with preventing the spread of COVID-19 pandemic as well as treating the patients affected with this pandemic.

ANB ANNOUNCEMENTS

A. Announcements made on 13.05.2020

- 1. Rs. 3 lakh crore Emergency Working Capital Facility for Businesses, including MSMEs
- 2. Rs. 20,000 crore Subordinate Debt for Stressed MSMEs
- 3. Rs. 50,000 crore equity infusion through MSME Fund of Funds
- 4. New Definition of MSME and other Measures for MSME
- 5. No Global tenders for Government tenders of upto Rs.200 crore.
- 6. Extending the Employees Provident Fund Support for business and organised workers for another 3 months for salary months of June, July and August 2020
- 7. EPF Contribution to be reduced for Employers and Employees for 3 months to 10% from 12% for all establishments covered by EPFO for next 3 months
- 8. Rs. 30,000 crore Special Liquidity Scheme for NBFC/HFC/MFIs
- 9. Rs. 45,000 crore Partial credit guarantee Scheme 2.0 for Liabilities of NBFCs/MFIs
- 10. Rs. 90,000 crore Liquidity Injection for DISCOMs
- 11. Relief to Contractors given by extension of up to six months for completion of contractual obligations, including in respect of EPC and concession agreements
- 12. Relief to Real Estate Projects the registration and completion date for all registered projects will be extended up to six months.
- 13. Tax relief to business as pending income tax refunds to charitable trusts and non-corporate businesses and professions to be issued immediately
- 14. Reduction in Rates of 'Tax Deduction at Source' and 'Tax Collected at Source" by 25% for the remaining period of FY 20-21
- 15. Due Dates for various tax related compliances extended

B. Announcements made on 14.05.2020

- 16. Free food grains supply to Migrants for 2 months.
- 17. Technology system to be used enabling Migrants to access PDS(Ration) from any Fair Price Shops in India by March,2021-One Nation one Ration Card
- 18. Scheme for Affordable Rental Housing Complexes for Migrant Workers and Urban Poor to be launched
- 19. 2% Interest Subvention for 12 months for Shishu MUDRA loanees- Relief of Rs. 1500 crore
- 20. Rs. 5000 crore Credit facility for Street Vendors.
- 21. Rs.70,000 crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme for MIG under PMAY(Urban)
- 22. Rs. 6,000 crore for Creating employment using CAMPA funds
- 23. Rs. 30,000 crore Additional Emergency Working Capital for farmers through NABARD
- 24. Rs. 2 lakh crore concessional credit boost to 2.5 crore farmers under Kisan Credit Card Scheme
- C. Announcements made on 15.05.2020
- 25. Rs. 1 lakh croreAgri Infrastructure Fund for farm-gate infrastructure for farmers
- 26. Rs. 10,000 crore scheme for formalisation of Micro Food Enterprises (MFE)
- 27. Rs. 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)
- 28. National Animal Disease Control Programme
- 29. Setting up of Animal Husbandry Infrastructure Development Fund Rs. 15,000 crore
- 30. Promotion of Herbal Cultivation: outlay of Rs. 4,000 crore
- 31. Beekeeping initiatives –Rs. 500 crore
- 32. From 'TOP' to TOTAL Rs. 500 crore [Operation Greens Scheme TOP to TOTAL provides 50% subsidy on transport and storage of notified fruits and vegetables if prices of such fruits or vegetables are below the trigger price.
- 33. Measures for Governance and Administrative Reforms for Agriculture Sector
 - i. Amendments to Essential Commodities Act to enable better price realisation for farmers
 - ii. Agriculture Marketing Reforms to provide marketing choices to farmers

D. Announcements made on 16.05.2020

- 34. Commercial Mining introduced in Coal Sector
- 35. Diversified Opportunities in Coal Sector
- 36. Liberalised Regime in Coal Sector
- 37. Enhancing Private Investments and Policy Reforms in Mineral Sector
- 38. Enhancing Self Reliance in Defence Production
- 39. Policy Reforms in Defence Production
- 40. Efficient Airspace Management for Civil Aviation
- 41. More World-Class Airports through PPP
- 42. India to become a global hub for Aircraft Maintenance, Repair and Overhaul (MRO)
- 43. Tariff Policy Reform in Power Sector; Privatization of Distribution in UTs
- 44. Boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector
- 45. Boosting private participation in space activities
- 46. Reforms in Atomic Energy Sector

E. Announcements made on 17.05.2020

- 47. Rs. 40,000 crore increase in allocation for MGNREGS to provide employment boost
- 48. Increased investments in Public Health and other health reforms to prepare India for future pandemics
- 49. Technology Driven Education with Equity post-COVID
- 50. Further enhancement of Ease of Doing Business through IBC related measures
- 51. Decriminalisation of Companies Act defaults
- 52. Ease of Doing Business for Corporates
- 53. Public Sector Enterprise Policy for a New, Self-reliant India
- 54. Increase borrowing limits of States from 3% to 5% for 2020-21 only & promoting State level reforms

F. Announcements made on 12th October 2020

- 55. LTC Cash Voucher Scheme- cash payment to employees in lieu of one LTC during 2018-21, (full payment on Leave encashment and tax-free payment of LTC fare)
- 56. Special Festival Advance Scheme- interest-free advance of Rs. 10,000, in the form of a prepaid RuPay Card, to be spent by March 31, 2021.
- 57. Capital Expenditure Boost for States- A special interest-free 50-year loan to states for ₹ 12,000 crore capital expenditure
 - ₹ 200 crore each for 8 North East states
 - ₹ 450 crore each Uttarakhand, Himachal
 - ₹ 7,500 crore for remaining states, as per share of Finance Commission's devolution
- 58. Capital Expenditure Boost for the Centre-Additional budget of ₹ 25,000 crore (in addition to ₹ 4.13 lakh crore given in Budget 2020-'21) provided for capital expenditure on roads, defence, water supply, urban development and domestically produced capital equipment.

G. Announcements made on 12th November 2020

- 59. Aatma Nirbhar Bharat Rozgar Yojana- to incentivize job creation during COVID-19 recovery. If EPFO-registered establishments take in new employees without EPFO numbers or those who lost jobs earlier, the Yojana will benefit these employees.
- 60. Emergency Credit Line Guarantee Scheme for MSMEs, businesses, MUDRA borrowers and individuals (loans for business purposes), extended till March 31, 2021. Credit guarantee support scheme launched for Healthcare sector and 26 sectors stressed due to COVID-19. Entities will get additional credit up to 20% of outstanding credit; repayment can be done in five years (1 year moratorium + 4 years repayment).
- 61. Production Linked Incentive worth ₹ 1.46 Lakh Crore offered to 10 champion sectors.

- 62. ₹ 18,000 Crore Additional outlay for PM Awaas Yojana Urban
- 63. Support for Construction & Infrastructure Relaxation of Earnest Deposit Money & Performance Security on Government Tenders
- 64. Income Tax relief for Developers & Home Buyers
- 65. Platform for Infra Debt Financing
- 66. Support for Agriculture: ₹ 65,000 Crore for subsidized fertilizers
- 67. Boost for Rural Employment: Additional outlay of ₹ 10,000 Crore is being provided for PM Garib Kalyan Rozgar Yojana. Funds can be used for MGNREGA or for Gram Sadak Yojana, this will help accelerate rural economy.
- 68. Boost for Project Exports ₹ 3,000 Crore boost to be given for project exports through assistance given by India to developing countries under Indian Development and Economic Assistance Scheme (IDEAS Scheme). This will help EXIM Bank facilitate these Line of Credit development assistance activities and promote exports from India.
- 69. Capital and Industrial Stimulus ₹ 10,200 Crore additional budget stimulus will be provided for capital and industrial expenditure on defence equipment, industrial infrastructure and green energy.
- 70. R&D grant for COVID Vaccine; ₹ 900 Crore is being provided to Department of Biotechnology for research activities related to COVID-19 vaccine development. This does not include cost of vaccine or logistics for vaccine distribution (whatever is required for that will be provided)

H. Announcements made on 28.06.2021

- 1. Rs. 1.1 lakh crore loan guarantee scheme for COVID affected sectors
- 2. Additional Rs. 1.5 lakh crore for Emergency Credit Line Guarantee Scheme
- 3. Credit Guarantee Scheme to facilitate loans to 25 lakh persons through Micro Finance Institutions (MFIs)
- 4. Financial support to more than 11,000 Registered Tourists/ Guides/ Travel and Tourism Stakeholders
- 5. Free one-month Tourist Visa to first 5 lakh tourists
- 6. Extension of Aatma Nirbhar Bharat Rozgar Yojana till 31st March 2022
- 7. Additional subsidy of Rs. 14,775 crores for DAP & P&K fertilizers
- 8. Extension of Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) Free food grains from May to November, 2021
- 9. Rs. 23,220 crores more for public health with emphasis on children and paediatric care/paediatric beds
- 10. 21 varieties of bio-fortified crop for nutrition, climate resilience and other traits to be dedicated to the nation
- 11. Revival of North Eastern Regional Agricultural Marketing Corporation (NERAMAC) with package of Rs. 77.45 crore
- 12. Rs. 33,000 crore boost for project exports through National Export Insurance Account (NEIA)
- 13. Rs. 88,000 crore boost to Export Insurance Cover
- 14. Rs. 19,041 crores For Broadband to each Village through BharatNet PPP Model
- 15. Extension of Tenure of PLI Scheme for Large Scale Electronics Manufacturing till 2025-26
- 16. Rs. 3.03 lakh crore for Reform-Based Result-Linked Power Distribution Scheme
- 17. New Streamlined Process for PPP Projects and Asset Monetization

Annexure II (a)

Statement referred to in reply to parts (a) & (b) of LSUSQ No.1086 for answer on 26.07.2021

		PMG AY		PMGAY Pulses/channa		Statement referred to Ujjwala		ANB Foodgrains (to migrant)		ANB Chana (to migrant)			PMJDY 24% EPF		EPF	NSAP National Social Assistance Programme	ssistance BoCW (Building and construction Fund)		DMF
No.	State	Foodgrains Qty (Apr-Nov 2020)	Beneficiaries	Pulses/Chan a Qty (Apr - Nov 2020)	Beneficairies	Refill delivered against advance or reimbursed	Amount Transferred (In Lakh)	Foodgrains (Total)	Beneficiaries (Total)	Total Quantity (May - June) (MT)	Total Beneficairies (May - June)	No of beneficiaries	No of a/c credited	Beneficiaries	Amount (Rs lakh)	Total Beneficiaries	No of beneficiaries	Total amount (Rs lakh)	Amount (Rs crore)
1	Andaman and Nicobar Islands	2,383	59,100	122	16,350	22,354	157	59.5	11,900	9	8,554	10,677	23,064	3,238.00	155.91	5,928	11,014	492	
2	Andhra Pradesh	9,95,500	2,61,12,304	66,492	90,28,190	7,62,024	5,163	7	1,360	0	0	46,95,820	60,13,565	1,85,152.00	11,651.14	9,32,661	19,67,484	19,675	131.48
3	Arunachal Pradesh	30,642	7,98,490	1,034	1,77,210	76,658	518	799	1,59,758	34	33,730	66,323	1,80,119		0.00	34,139	3,000	60	
4	Assam	9,77,964	2,48,73,000	45,456	57,86,440	52,70,571	36,257	15,712	31,42,380	638	6,37,953	18,61,715	95,34,385	9,772.00	252.73	8,40,984	2,70,000	2,700	0.65
5	Bihar	31,47,508	8,11,39,356	1,20,112	1,43,33,767	1,53,47,936	1,11,171	86,449	1,72,89,890	3,301	33,01,110	58,99,824	2,33,15,732	67,545.00	4,287.92	36,64,811	0	0	0.00
6	Chandigarh	10,167	2,59,080	486	63,670	246	2	145.8	29,160	7	7,056	429	1,10,537	23,805.00	2,034.29	3,415	6,670	400	
7	Chhattisgarh	7,89,804	1,94,31,064	39,632	51,49,800	39,71,169	32,416	1,964	3,92,860	174	1,74,448	21,67,441	78,57,012	84,417.00	6,404.33	8,52,275	0	0	4.36
8	Dadra and Nagar Haveli & Daman and Diu	10,568	2,58,328	519	65,240	25,360	169	159	31,800	12	11,980	13,531	52,817 17,387		0.00	9,588 1,376	0	0	
9	Delhi	2,72,775	6284047	13,690	17,54,513	1,95,912	1,263	4,544	9,08,880	351	3,51,100	12,075	20,30,271	41,521.00	3,642.58	1,56,436	39,600	3,960	
10	Goa	20,585	5,14,412	1,066	1,42,550	2,108	14	22	4,320	2	1,600	7,854	69,987	16,563.00	1,265.92	2,061	5,117	307	
11	Gujarat	12,76,713	31784856	50,026	65,09,333	49,09,689	32,592	287	57,312	20	20,253	46,85,062	71,08,005	2,70,988.00	18,510.49	6,88,953	4,83,196	4,832	22.00
12	Haryana	4,50,912	1,11,90,324	18,812	24,27,333	15,15,279	9,902	7,959	15,91,770	465	4,65,060	15,14,497	34,16,299	83,035.00	6,403.61	3,27,269	3,50,621	17,531	15.85
13	Himachal Pradesh Jammu and Kashmir	2,82,312	27,72,352 69,15,000	4,790 13,208	6,73,667 16,44,090	2,92,574	1,965 14,574	2,028 1,958	4,05,516 3,91,600	112	1,11,700	8,70,609 9,20,451	5,84,184 10,49,256	48,762.00 43,121.00	3,629.35 2,055.78	1,11,863 143289 (including Ladakh)	1,21,281 1,55,975	7,461 4,679	0.00
15	Jharkhand	8,83,433	2,40,94,622	44,593	57,11,600	53,60,642	37,520	717	1,43,436	1,059	10,59,140	12,31,912	72,27,042	1,05,631.00	7,666.54	12,88,850	0	0	9.66
16	Karnataka	15,41,056	3,86,45,940	80,975	1,27,22,730	57,07,480	37,831	11,600	23,20,014	2,055	20,55,380	48,39,093	79,87,088	3,19,389.00	24,924.83	13,98,410	13,62,438	68,122	118.09
17	Kerala	5,87,791	1,49,27,032	27,956	35,91,483	5,11,114	3,323	2,142	4,28,300	307	3,06,897	27,16,844	24,13,289	1,21,319.00	9,250.22	6,88,329	4,54,124	4,541	0.00
18	Ladakh	5,645	1,41,480	233	29,008	19,172	166	33	6,548	0	0	0	9,951	247.00	21.08	Included in J&K above	Included in J&K above	0.00	
19	Lakshadweep	864	21,800	39	5,200	517	3	15	2,900	5	4,530	0	2,867		0.00	324	520	33	
20	Madhya Pradesh	18,00,437	4,93,09,348	77,890	96,95,633	1,13,35,496	77,378	1,754	3,50,797	159	1,59,330	68,12,020	1,66,22,091	1,69,059.00	10,711.54	22,05,963	8,91,850	17,837	5.10
21	Maharashtra	25,27,129	6,82,50,268	1,03,643	1,32,15,103	76,20,813	50,513	17,315	34,63,000	762	7,62,170	86,32,718	1,29,47,062	4,76,836.00	31,528.87	11,68,385	8,94,408	17,888	59.50
22	Manipur	90,747	20,47,906	4,192	5,87,503	2,76,213	2,120	676	1,35,200	82	82,348	2,83,457	5,04,169	72 242 06	0.00	61,972	52,605	526	\vdash
23	Meghalaya Mizoram	85,803 25,288	21,45,145 6,62,132	3,145 1,243	4,21,503 1,55,405	1,96,213 55,270	1,408 420	2,145 250	4,29,000 50,000	84 30	84,300 29,750	1,15,638 69,425	2,68,908 58,176	73,342.00	2,224.82 0.00	54,127 27,538	24,730 51,451	1,237 1,544	+
25	Nagaland	53,964	14,04,600	2,276	2,84,940	89,967	593	1,405	2,80,926	56	56,000	1,81,008	1,57,792		0.00	49,210	19,046	381	\vdash
26	Odisha	12,06,580	2,88,37,690	74.941	95,19,513	83,65,761	57,172	630	1,26,000	15	15,130	20,03,185	81,21,020	1,62,121.00	10.148.60	20,27,022	20,83,288	31,249	99.49
27	Puducherry	23,211	5,97,945	1,273	1,78,500	31,098	203	73	14,680	15	15,000	9,715	83,926	16,456.00	1,011.52	28,757	0	0	333
28	Punjab	5,33,154	1,33,65,720	27,751	35,47,747	24,53,238	16,351	10,902	21,80,400	1,016	10,15,720	17,52,498	33,22,186	79,150.00	5,054.89	1,40,404	2,89,237	17,354	0.65
29	Rajasthan	17,52,646	4,44,44,332	75,043	99,94,240	1,11,23,374	73,858	42,478	84,95,600	2,003	20,03,000	51,64,391	1,56,13,962	1,23,266.00	7,946.42	9,87,781	22,30,000	55,750	15.93
30	Sikkim	14,479	3,65,120	614	93,817	21,301	165	315	63,000	15	15,042	0	42,552		0.00	18,332	7,836	157	
31	Tamil Nadu	12,31,653	2,97,45,840	33,324	1,11,07,920	61,85,688	41,390	1,449	2,89,888	34	34,000	35,59,533	60,75,989	5,81,768.00	34,570.97	18,14,700	13,70,601	27,412	14.73
32	Telangana	7,24,662	1,80,62,980	15,804	52,68,030	18,74,171	13,036	180	35,991	34	34,460	33,31,468	52,60,800	1,78,225.00	10,233.62	6,65,956	8,30,324	12,455	0.00
33	Tripura	94,893	23,73,722	4,420	5,40,847	4,46,819	3,747	22	4,386	22	21,929	1,90,441	4,31,770		0.00	1,38,473	39,082	1,172	
34	Uttar Pradesh	56,16,735	14,19,99,424	2,69,530	3,34,08,790	2,70,74,796	1,81,728	11,809	23,61,848	1,060	10,60,497	1,76,75,849	3,18,13,530	2,30,453.00	15,741.60	52,57,390	18,25,415	35,395	0.46
35	Uttarakhand	2,37,842	58,95,600	10,736	13,44,657	7,62,313	5,015	383	76,554	34	33,800	6,74,688	12,67,372	41,863.00	3,234.58	2,15,109	2,28,423	4,568	3.49
36	West Bengal	23,39,724	5,83,10,164	91,452	1,40,19,333	1,72,88,933	1,16,938	45,894	91,78,800	2,647	26,46,760	0	1,89,95,377	4,28,442.00	21,132.39	21,32,959	21,98,349	21,983	0.46
<u></u>	TOTAL	2,97,51,729	75,80,40,523	13,26,516	18,32,15,657	14,12,01,683	9,67,041	2,74,279	5,48,55,773	16,751	1,67,50,807	8,94,54,616	20,65,00,000	39,85,486.00	2,55,696.54	2,81,45,039	1,82,67,685	3,81,702	502.33

S.No.	States/UTs	Total Monthly Allocation	Lifted Quantity from FCI/ central pool by	% of Lifted Quantity against		May'21				
		Anocation	the State/UT	Monthly Allocation	Distributed Quantity	May % Distributed	Number of Beneficiaries covered	Distributed Quantity	June% Distributed	Number of Beneficiaries covered
1	Andaman & Nicobar Islands	304	608	200%	275	90%	54,900	275	90%	54,900
L.	Andhra Pradesh	1,34,112	2,68,223	200%	1,27,086	95%	2,54,17,274	1,28,601	96%	2,57,20,164
.5	Arunachal Pradesh	4,202	8,403	200%	4,069	97%	8,13,880	4,024	96%	8,04,880
4	Assam	1,25,154	2,48,624	199%	1,23,390	99%	2,46,77,960	1,21,814	97%	2,43,62,860
5	Bihar	4,35,582	8,71,163	200%	4,09,029	94%	8,18,05,796	4,06,632	93%	8,13,26,422
6	Chandigarh	1,397	2,794	200%	1,217	87%	2,43,300	1,217	87%	2,43,300
7	Chhattisgarh	1,00,385	2,00,770	200%	98,782	98%	1,97,56,344	1,00,098	100%	2,00,19,668
Α	Daman & Diu D&NN	1,349	2,690	199%	1,257	93%	2,51,494	1,249	93%	2,49,738
9	Delhi	36,390	72,780	200%	35,557	98%	71,11,434	35,620	98%	71,24,000
10	Goa	2,661	5,322	200%	2,601	98%	5,20,158	2,600	98%	5,20,000
11	Gujarat	1,70,857	3,41,714	200%	1,65,047	97%	3,30,09,456	1,62,150	95%	3,24,29,950
12	Haryana	61,063	1,22,170	200%	56,891	93%	1,13,78,290	56,581	93%	1,13,16,126
1.5	Himachal Pradesh	14,322	28,645	200%	13,411	94%	26,82,188	13,400	94%	26,79,900
14	Jammu And Kashmir	36,205	66,260	183%	31,791	88%	63,58,280	30,688	85%	61,37,586
15	Jharkhand	1,31,850	2,63,700	200%	1,24,114	94%	2,48,22,856	1,16,519	88%	2,33,03,814
16	Karnataka	2,00,965	4,01,930	200%	1,88,574	94%	3,77,14,892	1,89,458	94%	3,78,91,576
17	Kerala	77,400	1,54,800	200%	74,016	96%	1,48,03,136	71,841	93%	1,43,68,210
18	Ladakh	719	1,378	192%	687	96%	1,37,420	687	96%	1,37,420
19	Lakshadweep	110	220	200%	110	100%	22,013	110	100%	22,013
20	Madhya Pradesh	2,41,310	4,74,249	197%	2,23,234	93%	4,46,46,738	2,27,017	94%	4,54,03,388
21	Maharashtra	3,50,085	6,23,809	178%	3,25,471	93%	6,50,94,218	3,04,944	87%	6,09,88,846
22	Manipur	9,301	18,602	200%	8,866	95%	17,73,200	8,211	88%	16,42,138
23	Meghalaya	10,728	21,455	200%	10,728	100%	21,45,516	9,499	89%	18,99,730
24	Mizoram	3,341	6,682	200%	2,971	89%	5,94,124	3,110	93%	6,21,972
25	Nagaland	7,023	14,047	200%	6,800	97%	13,60,000	6,700	95%	13,40,000
26	Odisha	1,62,165	3,23,248	199%	1,54,864	95%	3,09,72,852	1,55,901	96%	3,11,80,136
27	Puducherry	3,152	6,303	200%	3,035	96%	6,06,900	3,035	96%	6,06,900
28	Punjab	70,757	1,41,513	200%	68,164	96%	1,36,32,800	68,164	96%	1,36,32,800
29	Rajasthan	2,20,006	4,18,876	190%	2,06,642	94%	4,13,28,494	1,75,217	80%	3,50,43,322
30	Sikkim	1,894	3,732	197%	1,855	98%	3,70,980	1,855	98%	3,70,980
	Tamil Nadu	1,82,347	3,64,694		1,51,781		3,03,56,180	58,878		1,17,75,554
	Telangana	95,811	1,91,620		92,434		1,84,86,855	92,434		1,84,86,855
	Tripura	12,509	25,018		12,107		24,21,448	12,134		24,26,830
34	Uttar Pradesh	7,33,900	14,69,684	200%	7,05,735	96%	14,11,46,920	7,09,172	90%	14,18,34,402
35	Uttarakhand	30,970	59,729	193%	29,359	95%	58,71,800	30,041	97%	60,08,180
36	West Bengal	3,00,919	6,00,782		2,93,408 37,55,358		5,86,81,502 75,10,71,598	2,93,640	98%	5,87,27,974